

**Central Administrative Tribunal
Principal Bench**

**CP No.26/2017 IN
OA No.1254/2013**

New Delhi, this the 2nd day of August, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Srivastava, Member (A)**

Sandeep Kumar
S/o Shri Kirpa Shankar
R/o H.No. 578, Type-I
Gulabi Bagh, Delhi-7.Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

Dr. Dilraj Kaur, Secretary
Department of Social Welfare
Govt. of NCT of Delhi, GLNS Complex
Delhi Gate, New Delhi.Respondent

(By Advocate: Shri N.K. Singh for Mrs. Avnish Ahlawat)

ORDER (ORAL)

Justice Permod Kohli:

Shri N.K. Singh, learned counsel for the respondents has placed before this Tribunal copy of an Order dated 19.07.2017 whereby Hon'ble High Court of Delhi has stayed the contempt proceedings.

2. In this view of the matter, the present Contempt Proceedings are dropped with liberty to the applicant to seek its revival in the event the Hon'ble High Court

permits so or the order passed by this Court survives in the Writ Petition.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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